COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 70 OF 2017

Dated: 25th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

DCM Shriram Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg

Counsel for the Respondent(s) : Mr. R.K.Mehta

Ms. Himanshi Andlay for R-1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-3

ORDER

List the matter on **09.05.2017**.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt